

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3338
(To be answered on the 15th March 2018)**

Disinvestment of Air India

**3338. SHRIMATI SAJDA AHMED
 SHRI CHANDRAKANT KHAIRE
 SHRI E.T. MOHAMMED BASHEER
 ADV. NARENDRA KESHAV SAWAIKAR
 SHRI ANTO ANTONY**

**Will the Minister of CIVIL AVIATION
 नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Government has finalised the sale of stake in Air India, if so, the details thereof and the likely fate of its employees;**
(b) the details of profit/loss made by Air India during the last three years and the current year, year-wise;
(c) the details of debts and liabilities on Air India as on date;
(d) whether huge funds were injected by the Government to bail out the flagship carrier, if so, the details thereof; and
(e) whether the Government has received any representation/complaint against the disinvestment of Air India and if so, the details thereof?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
 नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

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- (a): The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries. CCEA constituted an Air India Specific Alternative Mechanism (AISAM) to guide the process on strategic disinvestment from time to time and decide issues which, inter-alia include hiving off of certain assets to a shell company, the quantum of disinvestment and the universe of bidders etc. The contours of the bid would be contained in the bid documents as approved by AISAM.**
- (b): The details of the Profits/Losses of Air India during the last three years**

are given here under:

Year	Net Loss (Rs. in crore)
2014-15	5859.91
2015-16	3836.77
2016-17	5765.16

(c): The total outstanding loans on Air India at the end of 31st March 2017, as per the Audited Accounts of FY 2016-17 are Rs 48447.37 crore, the details of which are given hereunder:

(i) Aircraft Loans	Rs 17,359.61 crore
(ii) Working Capital Loans	Rs 31,087.76 crore
Total	Rs. 48447.37 crore

(d): Government had approved a Turnaround Plan (TAP) / Financial Restructuring Plan (FRP) in 2012 for operational and financial turnaround of Air India. The TAP/FRP provides equity infusion of Rs.30231 crore upto 2021 subject to achievement of certain milestones as laid down in the TAP/FRP. Out of this amount, the Government has released a total Equity Support of Rs 26545.21 crore till 2017.

(e): Suggestions and views are received from time to time, including the articles published in media, regarding disinvestment of Air India. These would be kept in mind while arriving at the final decision regarding contours of the disinvestment.
